I, SONI KUMAR, son/daughter/wife aged H.I. years, belonging to BIHA

**Declaration of Assets and Liabilities** 

e of PARMESHWAR PRASAD
R LEGISLATIVE ASSEMBLLY

service and presently working as DFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000	RINA			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,50,000	NILL			
(iii)	Bonds, Debentures and Shares in companies	NILL	NILL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NILL	NILL			
(v)	Motor Vehicles (details of make, etc.)	MARUTI ALTO-800	NILL			
(vi)	Jewellery (give details of weight and value)	NILL	GOLD JOODH.			
(vii)	Other assets, such as values of claims / interests	NILL	NILL	,		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

SOMI PINS

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NILL				, A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NILL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nin				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as interest in property)	NILL			-	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .3h.Ql2.0.22
(a)	(i) Loans from Banks	NILL	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL	
	(b) dues to departments dealing with supply of water	NILL	
	(c) dues to departments dealing with supply of electricity	NILL	

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
<b>(b)</b>	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BYRPP6579 H	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## Personal Detail C. TS/BLA- 月 1163 GPF/CPF/PRAN No. (M/F)Gender -Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre BIHAR LEGISLATIVE ASSMBLY SECRETARY (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief. Signature हिपन पासवान

Note:

Place: CATNA

Date: 14.02-2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

विपना पास्ति।

Name of Employee: DEEPAK PASWAN

Designation: PEON

Department: GIABR LESTSLATIVE ASSEMLY